

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 107
IB-654/ND/2021
IA/1920/2024

IN THE MATTER OF:

M/s. Sital Leasing and Finance Ltd.

...PETITIONER

Vs

M/s. Reliable Finance Corpn Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 24 .04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :

For the Applicant

:Mohd Ishar along with Mr.
Ashish Gupta, Adv.

For the Respondent/Corporate Debtor :

ORDER

IA/1920/2024

This is the Sixth Progress Report filed by the Liquidator for the quarter ended on 31.03.2024 in terms of Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016.

Heard the Ld. Counsel on behalf of the Liquidator. The Progress Report for the quarter ended on 31.03.2024 is taken on record with just exceptions.

IA disposed off.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)